



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, following officials are hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Court as Personal Assistant, Group-B, in relaxation of FR 10 (drawal of pay and allowances for a period not exceeding two months in respect of fresh recruits to Government service without a medical certificate of health) [G.I., M.F. Nos. F.67 (21)-E. V/60, dated the 16th December, 1960 and F. 25(24)-E. V/66, dated the 24th August, 1966] with effect from the date they joined/assumed the duties/charge of this post, subject to the verification of character & antecedent.

S.No.	Category	Name of PA	Father's / Husband's Name	Date of Joining
1.	OBC (D)	Sh. Vaibhav Verma	Sh. Rishi Verma	19.12.2025 (F/N)
2.	SC	Ms. Seema	Sh. Akash	20.12.2025 (F/N)

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:-

- Officials concerned are directed to submit the ECS Mandate form & Annexure-II along with necessary documents to the Accounts Branch of the Concerned District for preparation of salary.

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

4540 - 4547
No...../Admn.I/Apptt./PA/2024

Dated : 20 JAN 2026

❖ Copy forwarded for information and necessary action to:

- The Head of Office/DDO, Accounts Branch, Central District, THC, Delhi.

2. Pay & Accounts Office (*through concerned Accounts Branch*), Central District, THC, Delhi.
3. Branch In-Charge, R & I, Central District, THC to upload this order on LAYERS.
4. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
5. Branch In-Charge/Dealing Assistant of concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II (HQs)/2025 dated 20/01/2025.
6. Official concerned with the instruction to access this order from the LAYERS or Web-Site of this office.



Principal District & Sessions Judge (HQs), Delhi